

SHIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

**PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.**

ROC.No.151/2026 - C.1.

Dt.17.04.2026

NOTIFICATION No. 02/2026 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

Sl. No	Name of the Officer	Posted as
1.	<b>Sri D. Hemantha Kumar,</b> Chief Administrative Officer V Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, <b>Guntur</b>	Chief Administrative Officer XIV Additional District & Sessions Court, <b>Vijayawada</b> , Krishna District (Vice Sri K.V.V.L.N. Gupta)
2	<b>Sri S. Radha Krishna</b> Chief Administrative Officer XII Additional District Court, <b>Visakhapatnam</b>	Chief Administrative Officer Spl. Court for trial of cases under SC/ST (POA) Act-cum- V Addl. District & Sessions Court, <b>Nellore</b> (vice Smt. G.V. Padmavathi)
3	<b>Smt P Jhansi Latha</b> Chief Administrative Officer Spl. Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Court, <b>Nellore</b>	Chief Administrative Officer V Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, <b>Guntur</b> (vice Sri D. Hemantha Kumar)

4	<b>Sri V.Subrahmanyam</b> Chief Administrative Officer Prl.District Court, <b>East Godavari</b> at Rajahmundry	Chief Administrative Officer Principal District & Sessions Court, <b>Vizianagaram</b> (vice Smt. Kanaka Lakshmi)
5	<b>Sri B. Martin Luthar,</b> Chief Administrative Officer Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, <b>Ananthapuramu</b>	Chief Administrative Officer Principal District & Sessions Court, <b>Kadapa</b> (vice Smt M. Sreedevi)
6	<b>Sri S.V. Raghava Sai Kumar</b> Chief Administrative Officer III Addl. District & Sessions Court, <b>Tirupati</b> , Chittoor District.	Chief Administrative Officer Prl. District & Sessions Court, <b>Kurnool</b> (vice Sri Purushotham Reddy)
7	<b>Sri P.V.Phaneendra</b> Chief Administrative Officer XII Addl. District & Sessions Court, <b>Pithapuram</b> , East Godavari District	Chief Administrative Officer Addl. District & Sessions Court, <b>Kovvur</b> , West Godavari District (Vice Smt D. Sujatha)
8	<b>Smt. U. Nalini</b> Chief Administrative Officer VIII Additional District & Sessions Court-cum-Special Court for trial of offences against Women, <b>Rajahmundry, East Godavari District.</b>	Chief Administrative Officer Spl. Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 ( <b>POCSO</b> ), <b>Vizianagaram</b> (vice B.V. Prasada Rao)
9	<b>Sri G. Siva Subrahmanyam</b> Chief Administrative Officer Sessions Court for trial of cases under SCs/STs (POA) Act, 1989- cum-IV Addl. District & Sessions Court, <b>Guntur</b>	<b>Retained</b>
10	<b>Smt M. Sreedevi</b> Chief Administrative Officer Principal District & Sessions Court, <b>Kadapa</b>	Chief Administrative Officer VII Addl. District & Sessions Court at <b>Gudur</b> , Nellore District (Vice Smt. G. Prasanna Lakshmi)

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11	<b>Smt M.V.Rathnamma</b> Chief Administrative Officer Family Court-cum-VI Additional District & Sessions Court, <b>Kadapa</b>	Chief Administrative Officer Special Session Court for trial of cases of SC's/ST's (POA) Act, 1989- cum- VI Additional District and Sessions Court, <b>Kurnool</b> (Post kept vacant)
12	<b>Sri A. Prabhakar Rao</b> Chief Administrative Officer, Additional Family Court, <b>Visakhapatnam</b>	Chief Administrative Officer Principal District & Sessions Court, <b>Visakhapatnam</b> (vice Sri Atchi Babu)
13	<b>Smt P. Sridevi</b> Chief Administrative Officer Principal District & Sessions Court, <b>Machilipatnam</b> , Krishna District	Chief Administrative Officer Additional Family Court, <b>Visakhapatnam</b> (vice Sri A. Prabhakar Rao)
14	<b>Sri B. Solomon Raju</b> Chief Administrative Officer Special Court for Speedy Trial of Offences for the prevention of Children from Offences act (POCSO) Court, <b>Machilipatnam</b> , Krishna District	Chief Administrative Officer Chief Administrative Officer Principal District & Sessions Court, <b>Machilipatnam</b> , Krishna District (vice Smt P. Sridevi)
15	<b>Sri K.V.V.L.N. Gupta</b> Chief Administrative Officer XIV Additional District & Sessions Court, <b>Vijayawada</b> , Krishna District	Chief Administrative Officer XII Addl. District & Sessions Court, <b>Pithapuram</b> , East Godavari District. (Vice Sri P.V Phaneendra)
16	<b>Sri V. Purushotham Reddy,</b> Chief Administrative Officer Prl. District & Sessions Court, <b>Kurnool</b>	Chief Administrative Officer III Addl. District & Sessions Court, <b>Tirupati</b> , Chittoor District (vice Sri S.V. Raghava Sai Kumar)
17	<b>Smt G.V. Padmavathi</b> Chief Administrative Officer Spl. Court for trial of cases under SC/ST (POA) Act-cum- V Addl. District & Sessions Court, <b>Nellore</b>	Chief Administrative Officer Family Court-cum-VI Additional District & Sessions Court, <b>Kadapa</b> . (Vice Smt. M.V. Rathnamma)

18	<b>Smt G. Prasanna Lakshmi</b> Chief Administrative Officer VII Addl. District & Sessions Court at <b>Gudur</b> , Nellore District	Chief Administrative Officer X Additional District & Sessions Court, <b>Tirupati, Chittoor District</b> (post kept vacant)
19	<b>Smt T. Suryakala</b> Chief Administrative Officer Special Sessions Court for trial of cases under SCs/STs (POA) Act 1989-cum-IV Additional District Sessions Court, <b>Srikakulam</b>	Chief Administrative Officer VIII Additional District & Sessions Court-cum-Special Court for trial of offences against Women, <b>Rajahmundry, East Godavari District</b> (vice Smt. U. Nalini)
20	<b>Sri Ch.Venkateswara Rao</b> <b>Chief Administrative Officer</b> Principal District Court, <b>Srikakulam</b>	Chief Administrative Officer V Additional District & Sessions Court at <b>Lakshmipet</b> , Srikakulam (post kept vacant)
21	<b>Sri M. Atchi Babu</b> Chief Administrative Officer Principal District & Sessions Court, <b>Visakhapatnam</b>	Chief Administrative Officer Principal District & Sessions Court, <b>Srikakulam.</b> (vice Sri Ch. Venkateswara Rao)
22	<b>Sri R.V.S Kamalakar</b> Chief Administrative Officer Special Sessions Court for trial of cases under SC's/ST's (POA) Act, 1989, <b>Visakhapatnam</b>	Chief Administrative Officer Spl Court for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) <b>Visakhapatnam</b> (vice Smt Ch. Subhadra)
23	<b>Sri Ch. Subhadra</b> Chief Administrative Officer Spl Court for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) <b>Visakhapatnam</b>	Chief Administrative Officer Special Sessions Court for trial of cases under SCs/STs (POA) Act 1989-cum-IV Additional District Sessions Court, <b>Srikakulam</b> (Vice Smt T. Surya Kala)
24	<b>Sri B.V. Prasada Rao</b> Chief Administrative Officer Spl. Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), <b>Vizianagaram</b>	Chief Administrative Officer Special Sessions Court for trial of cases under SC's/ST's (POA) Act, 1989, <b>Visakhapatnam</b> (vice Sri R.V.S Kamalakar)

25	<b>Smt P. Kanaka Lakshmi</b> Chief Administrative Officer Principal District & Sessions Court, <b>Vizianagaram</b>	Chief Administrative Officer Pri. District Court, <b>East Godavari</b> at Rajahmundry (vice Sri V. Subrahmanayam)
26	<b>Smt D. Sujatha,</b> Chief Administrative Officer Addl. District & Sessions Court, <b>Kovvur</b> , West Godavari District.	Chief Administrative Officer Special Court for Trial of Offences against Women-cum-V-Additional District & Sessions Court, <b>Vizianagaram</b> (post kept vacant)
27	<b>Sri A. Tirumala Rao</b> Chief Administrative Officer Special Court for Trial of offences under the POCSO Act, 2012, <b>Anathapuramu</b>	Chief Administrative Officer XII Additional District Court, <b>Visakhapatnam</b>  (vice Sri S. Radha Krishna)
28	<b>Smt K. Munemma</b> <b>Senior Superintendent</b> Paper Promotee of the Unit of the Principal District Judge, <b>Ananthapuramu</b>	Spl. Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), <b>Ananthapuramu</b> (vice Sri A. Tirumula Rao)
29	<b>Sri. N. Parthasarathi</b> <b>Senior Superintendent</b> Paper Promotee of the Unit of the Principal District Judge, <b>Ananthapuramu</b>	Spl. Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), <b>Nellore</b> (vice Smt P. Jansi Latha)
30	<b>Smt N. Vanaja</b> <b>Senior Superintendent</b> Paper Promotee of the Unit of the Principal District Judge, <b>Nellore</b>	Special Judge's Court for CBI Cases, <b>Kurnool</b> (post kept vacant)
31	<b>Smt K. Lakshmi</b> <b>Stenographer Grade – I</b> Paper Promotee of the Unit of the Principal District Judge, <b>Nellore</b>	Spl. Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), <b>Chittoor</b> <b>Note:-</b> The individual shall take charge on 01.05.2026 after retirement of Sri Md. Muneer Basha on 30.04.2026

- i) The individuals shall relieve themselves by handing over the charge of their posts to the immediate junior of their Courts on or before **23.04.2026** and take charge of their new posts on or before **30.04.2026**.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, as directed in these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty. The District Judges/Presiding Officers concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained. The Presiding Officers are directed to send the joining reports of the individuals to this Registry.

**Note:** Chief Administrative Officers shown at Sl. No.1 to 4 & 27 are not entitled to draw T.A and D.A and other allowances etc., as they are transferred at their request.

  
**REGISTRAR (ADMINISTRATION)**

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Ananthapuramu, Chittoor, East Godavari, Guntur, Kadapa, Krishna, Kurnool, Nellore, Srikakulam, Visakhapatnam and Vizianagaram, West Godavari.
3. Spl. Judge for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Chittoor
4. X Additional District & Sessions Court, Tirupati, Chittoor District
5. Spl. Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Ananthapuramu

6. V Additional District & Sessions Judge-cum-Special Judge for Trial of Offences against Women, Guntur
7. XII Additional District Judge, Visakhapatnam
8. Spl. Judge for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Court, Nellore
9. Spl. Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Nellore
10. Special Sessions Judge for Trial of Cases under SCs/STs (POA) Act, Ananthapuramu
11. III Addl. District & Sessions Judge, Tirupati, Chittoor District.
12. XII Addl. District & Sessions Judge, Pithapuram, East Godavari District.
13. VIII Additional District & Sessions Judge -cum-Special Judge for trial of offences against Women, Rajahmundry, East Godavari District.
14. Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-CUM-IV Addl. District & Sessions Judge, Guntur
15. Family Court-cum-VI Additional District & Sessions Judge, Kadapa.
16. Chief Administrative Officer
17. Special Session Court for trial of cases of SC's/ST's (POA) Act, 1989- cum- VI Additional District and Sessions Court, Kurnool
18. Special Judge's Court for CBI Cases, Kurnool
19. XIV Additional District & Sessions Judge, Vijayawada, Krishna District
20. Spl. Court for trial of cases under SC/ST (POA) Act-cum- V Addl. District & Sessions Judge, Nellore
21. VII Addl. District & Sessions Court at Gudur, Nellore District
22. Special Sessions Court for trial of cases under SCs/STs (POA) Act 1989-cum-IV Additional District Sessions Judge, Srikakulam.
23. Spl Judge for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Visakhapatnam
24. Spl. Judge for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Vizianagaram
25. Addl. District & Sessions Judge, Kovvur, West Godavari District.
26. Special Judge for Trial of offences under the POCSO Act,2012, Ananthapuramu
27. Special Judge for Speedy Trial of Offences for the prevention of Children from Offences act (POCSO) Court, Machilipatnam, Krishna District
28. Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam
29. Additional Family Court, Visakhapatnam
30. V Additional District & Sessions Judge at Lakshmipet, Srikakulam
31. Special Court for Trial of Offences against Women-cum-V-Additional District & Sessions Court, **Vizianagaram**
32. The District Treasury Officers, Ananthapuramu, Chittoor, East Godavari, Guntur, Kadapa, Krishna, Kurnool, Nellore, Srikakulam, Visakhapatnam and Vizianagaram, West Godavari.

33. The Sub Treasury Officers, Pithapuram-East Godavari District, Vijayawada-Krishna District, Gudur-Nellore, District, Kovvuru-West Godavari District.
34. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website

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